

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH AT KOLKATA
ORIGINAL APPLICATION No. 188 OF 2024/EZ**

In the Matter of:

Saurav Narayan

...Applicant

-Versus-

Bihar Pollution Control Board & Ors.

...Respondents

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Date: 07/08/2025

Place: Patna, Bihar.

Filed by:

Ghanshyam Pandey
Advocate

Mr. Ghanshyam Pandey,
Advocate,

"Hastings Chamber", 7C,
K. S. R. Road, 2nd Floor, Room
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M: 9686750386

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Saurav Narayan

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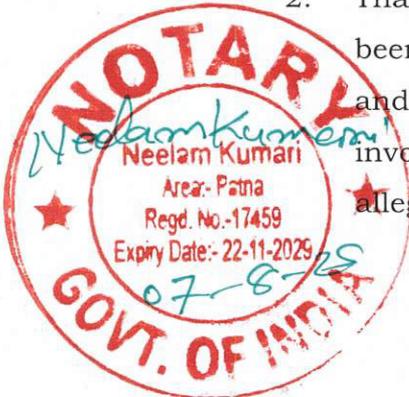
Bihar Pollution Control Board &
Ors.

...Respondents

Counter Affidavit filed on behalf of Respondent no. 2
(i.e. Patna Nagar Nigam, Bihar)

I, Bindu Rajak s/o Late Ramanand Rajak aged about 61 years old, by occupation- Government Service, presently posted as Chief Municipal Engineer, Patna Nagar Nigam, Bihar working for gain at the Office of Patna Municipal Commissioner, 2nd Floor, Block-C, Maurya Lok Complex, Budh Marg, Patna, Bihar- 800001, do hereby solemnly affirm and state as followed:

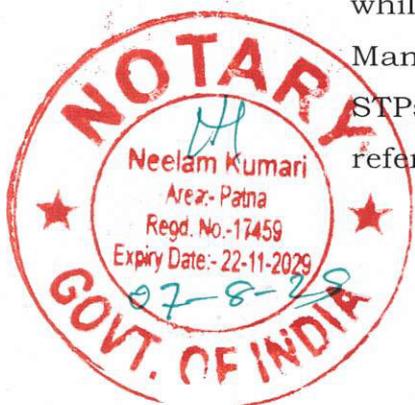
1. That I have made myself acquainted with the facts and circumstances of the Original Application filed by the applicant and I have thoroughly gone through all the documents pertaining to the subject matter of this instant case and I am competent to file the instant Affidavit before this Hon'ble Tribunal.
2. That the respondent no. 2 (shall be referred as PMC hereinafter) has been advised to deal with only those contentions which are relevant and material for effective and proper adjudication of the issues involved in the instant case and save controverts and refutes all allegations contained in the said application. Save and except for



Sl. No. 3760
Date 07-8-25

what are specifically admitted, all other contentions and averments made in the said application are denied and disputed in seriatim.

3. That the Corporation has been diligently performing its statutory duties with the available resources and infrastructure and accordingly, the respondent no. 2 had also filed its Counter Affidavit along with all its annexures dated 20th May, 2025.
4. That the respondent no. 2 through this Supplementary Affidavit would like to bring on record the subsequent communications and response received from the Bihar Urban Infrastructure Development Corporation (BUIDCO) in connection to the connectivity of Sewage Treatment Plants (STPs) and major drainage systems in Patna, which fall under the purview of the Bihar Urban Infrastructure Development Corporation (BUIDCO) and not directly under the Patna Municipal Corporation.
5. That the respondent no. 2 submits that the Patna Municipal Corporation has been regularly undertaking cleaning operations of the drains within its jurisdiction to prevent clogging and overflow. The Corporation has deployed dedicated teams for desilting and removal of solid waste from all major and minor drains.
6. That the respondent no. 2 submits that the respondent No. 2 had vide the letter dated 5th June, 2025, sent reminder notice while addressing the said letters to the Chief General Manager, BUIDCO, Rajapul, Patna seeking detailed status of STPs and connectivity of the sewerage network in Patna with reference to the present NGT Application No. 188/of 2024.

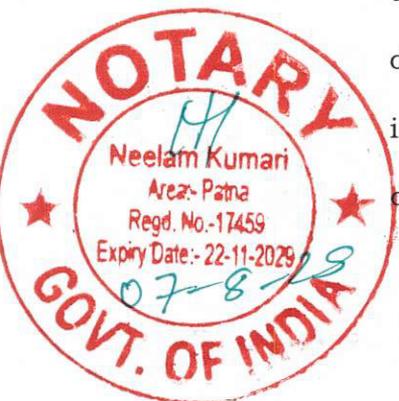


Copy of the Letter dated 5th June, 2025 address to the Chief General Manager, BUIDCO, are annexed hereto and marked as Annexure R/1.

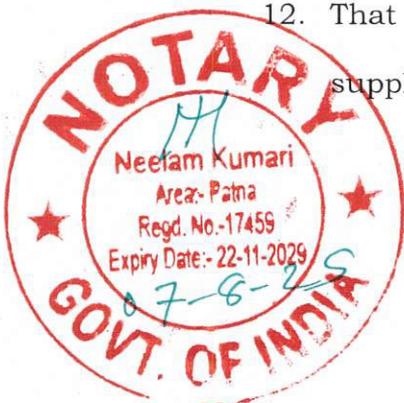
7. That the respondent no. 2 states that vide letter dated 6th August, 2025, the Chief General Manager, BUIDCO, Patna, issued a letter along with a report to the respondent no. 2 regarding the status of STP's and Sewage Network in Patna. The said report explains the details of the Wards which are covered in Saidpur STP & Adjoining Network Project and also the executed and pending Drain Taping Details for Pahari Zone (V) Patna Bihar.

Copy of the Letter dated 6th August, 2025, and report are annexed hereto and marked with the Letter R/2 Collectively.

8. That the respondent No. 2 states that they have been regularly conducting I.E.C. (Information, Education & Communication) activities making public announcements to increase awareness among citizens about proper waste segregation & disposal practices. These awareness campaigns aim to discourage citizens from throwing garbage into drains and instead encourage them to hand over their waste to the designated garbage collectors employed by the Corporation.



9. That the respondent No. 2 states that the Corporation has intensively implemented a door-to-door waste collection system in the areas of Patna City to ensure that the household waste is properly segregated, collected and disposed of, thereby reducing the likelihood of waste being dumped into drains.
10. That the Patna Municipal Corporation's role is limited to cleaning of drains and solid waste management within the city, and it has been discharging these duties to the best of its abilities.
11. That the answering respondent (i.e. Chief Municipal Engineer, Patna Municipal Corporation) states and submits that they are ready and willing to abide by the order/s direction/s made by this Hon'ble Tribunal and has taken all possible steps to comply with the directions of the Hon'ble Tribunal and the Inspection Committee.
12. That I have thoroughly gone through the contents of this supplementary affidavit and I have fully understood the same I am



competent to file and sign the instant Affidavit before this Hon'ble Tribunal.

13. I state that the statements contained in Paragraphs no. 1 - 12 are true to the best of my knowledge and belief, except those made in paragraph no. 6 & 7 are based on records and the rest are my humble submissions before this Hon'ble Court.

Prepared in my office.

Ghanshyam Pandey

Ghanshyam Pandey,
Advocate

Bindu Pasak

DEPONENT
Identified by me

07/08/25

Jay Prakash
Advocate

07/8/25

BEFORE ME



Sl. No. 3760
NOTARY PUBLIC
Date 07-8-25

Sri/smt. Bindu Pasak
Who is identify by Sri. Bindu Prakash
Advocate solemnly affirmed and
declare before me

Neelam Kumari
07-8-25

Neelam Kumari
Notary Public Advocate
Patna



INDIA JUDICIAL
GOVERNMENT OF BIHAR
e-Court Fee



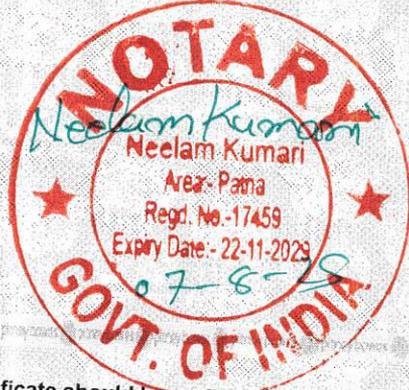
-7-

Certificate No. : BR-JS-UYFGATNUEVHRZPH
 Certificate Issued Date & Time : 07-08-2025 14:07:09
 Account Reference : NA
 Description of Document : Courtfee with Litigant details
 Name of Litigant : SAURAV NARAYAN
 Amount : ₹100
 Amount in Words : Rupees One Hundred

Sl. No. 3760
 Date 07-8-25



BR-JS-UYFGATNUEVHRZPH



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 PATNA-800001
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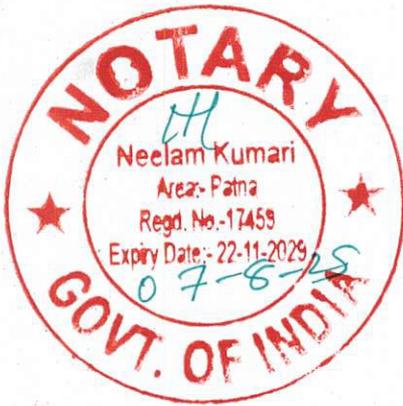
VERIFICATION

Verified at Patna, Bihar by the deponent above named on this the 7th day of August, 2025, and say that the contents of this affidavit made in paragraph nos. 1 to 15 are true to my knowledge, those made in paragraph no. 6 & 7 are information derived from records which I verily believe to be true and the rest are my respectful submissions before this Hon'ble Tribunal.

Bindu Rajak

DEPONENT

7/08/2025



पटना नगर निगम
پتنہ میونسپل کارپوریشن
PATNA MUNICIPAL CORPORATION



III - M/2261/20/CME

Letter No. / पत्रांक: 8323

Date / दिनांक: 05/06/2025

To,

The Chief General Manager
BUIDCO
Rajapul, Patna.

Sub: Regarding status of STP's and sewerage network in patna.

Ref:

1. Our earlier letter no 7232 dated 16.05.2025.
2. NGT application no 188 of 2024.

Sir,

In reference to our earlier letter no 7232 dated 16.05.2025 , It was requested to provide the sewer works located alongside below mentioned ghats in patna:

1. Loharwa Ghat
2. Baharwa Ghat
3. Gaay Ghat
4. Rani Ghat
5. Anta Ghat
6. Masjid Ghat

Further It was requested to provide the present status along with expected timelines of STP & Sewer works located alongside the above mentioned ghats in patna.

Hence, In this regard it is once again requested to provide the present status along with expected timelines of STP & Sewer works located alongside the above mentioned ghats in patna at the earliest so that a reply can be filled by us before NGT on 06/08/2025.

Thanking You,

Yours faithfully

[Signature]
05/6/25
Chief Municipal Engineer
Patna Municipal Corporation.





बिहार शहरी आधारभूत संरचना विकास निगम लि०
Bihar Urban Infrastructure Development Corporation Ltd.
(बिहार सरकार का उपक्रम)

ISO 9001:2008, 14001:2004

पत्रांक:-

3091

दिनांक:-

06/08/25

पता: राजापुर पुल, पश्चिम बोरिंग कैनल रोड, पटना - 800001 / Rajapur Pul, West
Boring Canal Road, Patna-800001, दूरभाष / Phone :- 0612-2558412
ई-मेल / E-mail: - mdbuidco@gmail.com, Website : http://buidco.in
CIN - U45200BR2009SGC014600

प्रेषक,

मुख्य महाप्रबंधक,
दक्षिण बिहार उपभाग,
बुडको, पटना।

सेवा में,

मुख्य नगर अभियंता,
पटना नगर निगम, पटना।

विषय- Regarding Status of STPs and Sewrage Network in Patna के संबंध में।

प्रसंग- आपका पत्रांक- 8323, दिनांक- 05.06.2025

महाशय,

उपरोक्त विषयक प्रासंगिक पत्र के संबंध में परियोजना निदेशक, कंकड़बाग, बुडको एवं परियोजना निदेशक, अजीमाबाद, बुडको से प्राप्त प्रतिवेदन इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु भेजी जा रही है।

अनु-यथोक्त।

विश्वासभाजन,

05/08/2025

मुख्य महाप्रबंधक,
दक्षिण बिहार उपभाग,
बुडको, पटना।

h /

TRANSLATED COPY**BIHAR URBAN INFRASTRUCTURE DEVELOPMENT CORPORATION
LTD. (AN UNDERTAKING OF BIHAR GOVERNMENT)**

Letter: 3091 Date: 06/08/25	Address: Rajapur Bridge Bridge, West Boring Canal Road, Patna- 800001 / Rajapur Pul, West Boring Canal Road, Patna-800001, Tel / Phone: 0612-2558412, Mobile/E-mail: mdbuidco@gmail.com , Website: http://buidco.in , CIN-U45200BR2009SGC014600
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From,
The Chief General Manage,
South Bihar Sub-Division,
BUIDCO, Patna.

To,
The Chief City Engineer,
Patna Municipal Corporation,
Patna.

Subject- Regarding Status of STP's and Sewage Network in Patna.

Reference: Your letter no. 8323, dated 05.06.2025

Sir,

In relation to the relevant letter on the above subject, the report received from Project Director, Kankarbagh, BUIDCO and Project Director, Azimbad, BUIDCO is being attached with this letter and sent for necessary action.

Encl: As mentioned.

Yours Truly,
Sd/-
05/08/2025
The Chief General Manage,
South Bihar Sub-Division,
BUIDCO, Patna.

Pahari Zone (V) Patna Bihar-Drain Tapping Details

Sl No.	Location	Drain Tapping Details		
		Scope	Executed	Balance
1	Sarswati vihar Deep Nagar (Pond)	1	1	0
2	Daldaliganj Deep Nagar (Drain)	1	1	0
3	Vridhashram Kamal dah jan Mandir(Pond)	1	1	0
4	Murtuliganj (Drain)	1	1	0
5	Malbagicha Mehandi Ganj (Hump pipe connection)	1	1	0
6	Deep Nagar Road No 05(Drain)	1	1	0
7	Aanda vihar colony Mahendra showroom (Hump pipe connection)	1	1	0
8	kamladh Jain mandir road near viridhaasrm (Hump pipe connection)	1	1	0
9	Loha factory (DrainConnecting)	1	1	0
10	Badi Pahari(Drain Connecting)	1	1	0
11	Badi Pahari(Drain Connecting)	1	1	0
12	Choti Pahari(Drain Connecting)	1	0	1
13	Dr. Colony(Hump pipe Connecting)	1	1	0
14	shershah Link road	1	0	1
15	Meena Bazar	1	0	1
16	SPS to DPS	1	1	0
17	Pachim Darwaja	1	0	1
18	Chailital	1	1	0
19	Gulzarbagh Hat Road	2	0	2
20	Gurugovind Singh Hospital	1	0	1
21	Marufganj Road	1	0	1
22	Noon Ka chauraha	1	0	1
Total Qty		23	14	9

A

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07/8/2025
P.O
Kankarbagh Anchal

SAIDPUR SEWERAGE NETWORK				
SL	PROJECT NAME	WARD COVER	MAGOR AREA COVER	REMARKS
1	SAIDPUR SEWERAGE NETWORK PATNA	47	BAZAR SAMITI, BAHADURPUR,	
2		54	BAJRANGPURI, BISCAMAN COLONY	
3		43	RAJENDRA NAGAR AREA	
4		48	NAND NAGAR COLONY, MUSSALAPUR HUT	
5		42	BARI PATH, PATNA COLLEGIATE GALI	
6		38	RAJENDRA PATH	
7		36	LOHANIPUR	
8		37	SELIMPUR AHRA, RBI GALI	
9		28	EXHIBITION ROAD, NEW DUK BANGLA ROAD	
10		27	BANK ROAD	
11		49	NIT ROAD, MAHENDRU	


 05/02/2025
 P.O.
 Banlipur Anchal

SAIDPUR STP & ADJOINING NETWORK

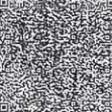
Details of Ward covered in Saidpur STP & Adjoining Network Project-

- Ward No- 49 (Part)- Gulabi Ghat,Rani Ghat & Ghagha Ghat
- Ward No- 50 (Part)- Professor Colony,Dargah Road,Neemtal Road
- Ward No – 51 (Full)- Patthar Ki masjid, Mawad Lane,Ambedkar Colony
- Ward No- 52 (Part)- BNR College, kaali Ghat,Hanuman Ghat
- Ward No- 53 (Part) – Nurani Bagh, Jail Road, Loha Godam
- Ward No-54 (Part)- Pitamber Colony, Gur Ki Mandi,Sakri Gali


05/8/2025
P.D.
Banuipur Anand


 भारत सरकार
 Government of India

बिंदु राजक
 Bindu Rajak
 जन्म तिथि/DOB: 26/01/1964
 पुरुष/ MALE



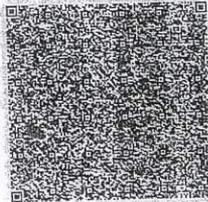
6186 4715 0640
 VID: 9195 2447 6598 1176

मेरा आधार, मेरी पहचान


 Unique Identification Authority of India

पता:
 C/O रामानंद राजक, 374, वास्तु गंगा कोलोनी, गोला रोड,
 डी.ए.वी विद्यालय के पास, दानापुर, पटना,
 बिहार - 801503

Address:
 C/O Ramanand Rajak, 374, Vastu Ganga
 Colony, Gola Road, Near D.A.V School,
 Danapur, Patna,
 Bihar - 801503



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 VID: 9195 2447 6598 1176

help@uidai.gov.in www.uidai.gov.in

Bindu Rajak
 07/08/25

